

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/269/2020

Chandigarh, this the 2nd day of November, 2020

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS AJANTA DAYALAN, MEMBER (A)**

...

Pawan Kumar Yadav, aged about 37 years, s/o Pool Chand, Ward NO. 06, Sehikalan, Tehsil Surajgarh, Sehikalan, Jhunjhun, Rajasthan 333020 (Group-C)

....APPLICANT

(By Advocate: None)

VERSUS

1. U.T. Chandigarh through its Principal Secretary, U.T. Secretariat, 4th Floor, Sector 9, Chandigarh 160009.
2. Director General of Police Chandigarh Police, Police Headquarters, Near Kendriya Sadan, Sector 9-D, Chandigarh 160009.
3. Inspector General of Police, Chandigarh Police, Police Headquarters, Near Kendriya Sadan, Sector 9-D, Chandigarh 160009.
4. Senior Superintendent of Police, Chandigarh Police, Police Headquarters, Near Kendriya Sadan, Sector 9-D, Chandigarh 160009.

....RESPONDENTS

(By Advocate: None)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

None appeared for the applicant even on 2nd call. Earlier orders also suggest that neither the applicant nor his counsel has appeared. It seems that the applicant has lost interest in

prosecuting this case. Therefore, this O.A. is dismissed in default for non-prosecution.

(AJANATA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 02.11.2020

‘SK’

